## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2013 IA No. 12/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of

Deceased Shri Sitaram Bhatia

V/s.

Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

Hilekh Gala Advante

For Applicant

Manish Chhangani Advocate

for Respondent

## Order IA No.12/2016 in TCP No.20/111A/ NCLT/MB/MAH/2013

Rejoinder is filed by the Petitioners. At request of the parties, list this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)